

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 16 DEC 1988

APPLICATION NO.

1795

/88(F)

W.P. NO.

Applicant(s)

Shri S.S. Mulki

To
1. Shri S.S. Mulki
Sorting Assistant Superintendent - I
Office of the Post Master General
Karnataka Circle
Bangalore - 560 001

Respondent(s)

V/s The Post Master General, Karnataka & another

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAN~~/~~REMARKS~~ ORDER
passed by this Tribunal in the above said application(s) on 1-12-88.

Encl : As above

c/c

Joe
SECTION OFFICER
~~REMARKS~~
(JUDICIAL)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

Dated this the 1st day of December, 1988

Present

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATION NO.1795 OF 1988(F)

S.S.Mulki S/o Dayananda Shenoy
47 years, Sorting Asst.Superintendent-I,
Office of the Postmaster General,
Karnataka Circle,
Bangalore-560 001.

.. Applicant

(Applicant appeared in person)

-vs.-

1. The Post Master General
Karnataka Circle,
Bangalore-1.
2. Sri Bandigaiah,
Asst.Superintendent, RMS-3,
Bangalore Sorting Office,
Bangalore-1. .. Respondents.

This ~~Review~~ Application coming on for preliminary
hearing this day, Hon'ble Vice Chairman made the
following:



Order

O_r_d_e_r

Applicant in person.

2. In a later application made by the Applicant on the same cause of action registered as Application No. 1886 of 1988, the applicant has challenged the later order. In this view, he prays for permission to withdraw this application as having become really unnecessary.

~~we grant the~~

3. Accordingly, permission sought for by the applicant and reject the application as withdrawn.

Sd/-

(K.S.PUTTASWAMY)
VICE CHAIRMAN.

TRUE COPY

Sd/-

(L.H.A.REGO) 1/2/88
MEMBER (A).

Hole
SECTION OFFICER (611)
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

